

FILED BY
JUDGE
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IN THE HIGH COURT OF DELHI AT NEW DELHI

/DHC/Gaz/G-4/DHJS/SumVac/2022

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To

1. The Principal District & Sessions Judge (HQ), Tis Hazari Courts Complex, Delhi.
2. The Principal District & Sessions Judge, (East) Karkardooma Courts Complex, Delhi.
3. The Principal District & Sessions Judge, (South), Saket Courts Complex, New Delhi.
4. The Principal District & Sessions Judge, (Shahdara), Karkardooma Courts Complex, Delhi.
5. The Principal District & Sessions Judge, New Delhi District, Patiala House Court Complex, New Delhi
6. The Principal District & Sessions Judge, (North-West), Rohini Courts Complex, Delhi.
7. The Principal District & Sessions Judge, (North-East) Karkardooma Courts Complex, Delhi
8. The Principal District & Sessions Judge, (South-East), Saket Courts Complex, New Delhi.
9. The Principal District & Sessions Judge, (North), Rohini Courts Complex, Delhi.
10. The Principal District & Sessions Judge, (West), Tis Hazari Courts Complex, Delhi.
11. The Principal District & Sessions Judge, (South-West), Dwarka Courts Complex, New Delhi.
12. The Principal District & Sessions Judge, cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
13. The Principal Judge (HQs), Family Courts, Dwarka, New Delhi

New Delhi, dated, the 23rd May, 2022

Sub : Special Casual Leave to the officers of the Delhi Higher Judicial Service during the ensuing summer vacation of 2022.

Sir/ Madam,

I am directed to say that Hon'ble the Acting Chief Justice and Judges of this Court have been pleased to resolve that the officers of Delhi Higher Judicial Service may avail Special Casual Leave of 21 days during the period with effect from 01.06.2022 to 30.06.2022 (both days inclusive). The officers of Delhi Higher Judicial Service may individually exercise their option to specify their period(s) of special casual leave, subject to the supervision and orders of the concerned Principal District & Sessions Judge, who will ensure that sufficient number of officer(s) of Delhi Higher Judicial Service, in his District/Sessions Division, remain on duty every day (except Sundays and Second Saturday) to work in both civil and criminal jurisdictions.

Yours faithfully

(Surender Pal)
Deputy Registrar (Gaz. IB)
for Registrar General

Endst. No. _____/DHC/Gaz./G-4/DHJS/SumVac/2022

Dated: 23rd May, 2022

Copy forwarded for information and necessary action to the Director (Administration), Delhi Judicial Academy, Sector-14, Dwarka, New Delhi.

Marked to Judge Br.

(N)
24/05/22
PDETC/RAC
24-05-2022

Deputy Registrar (Gaz. IB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE(PC ACT) (CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.

No. Summer Vacation/RACC/Gaz./2022/ 15706-15755-C Dated, Delhi the 28/5/22

Copy forwarded digitally for information and necessary action to:-

1. The Ld. Officers of Delhi Higher Judicial Service, Rouse Avenue Court Complex, New Delhi with a request to exercise their option to specify their period(s) of special casual leave during the period with effect from 01.06.2022 to 30.06.2022 and the Ld. Officers of Delhi Higher Judicial Service are requested to intimate the dates during which Ld. Judicial Officers are willing to perform the duty during the period from 01.06.2022 to 30.06.2022 to work on civil/criminal sides to this office positively by 27.05.2022 before 02.00 p.m.
2. The Branch In-charges, Administration Branch, Filing and Facilitation Branch, Rouse Avenue Courts Complex, New Delhi.
3. The P.S./Reader to the Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act)(CBI), RACC, New Delhi.
4. The Web-site Committee, Tis Hazari Courts, Delhi.

(Arun Bhardwaj)
24.05.2022

Officer In-charge (Judl.)
for Principia District & Sessions Judge-
cum- Special Judge(PC Act)(CBI)
RACC, New Delhi.